

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE COMPANY: Shahjahanpur club Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S

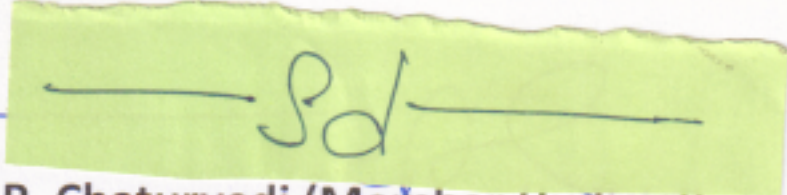
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP No.40/ALD/2017

Parties are represented by their respective counsel and PCS. Shri Shivendra Bhahadur, CJSC for the ROC. Shri Anil Kumar, PCS representing Sri Jagjit Singh Bhatta, who claims to be an interested party in the present case. As, in the present matter, a reply to the impleadment application has been filed. Sri Anil Kumar, PCS seeks time to file rejoinder to the same. Hence, further 10 days time is granted with such direction to serve an advance copy of the rejoinder to the opposite counsel and the counsel for Central Govt.

The matter be listed on 29th August, 2017.

Date: 21.08.2017


Shri H.P. Chaturvedi (Member (Judicial))